	(F	iling under clause (	ca) of sub-regulation		here for previous Lis		for Corporate Perso	ns) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
ŝl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	1	2381881325	1	2377414056	7.43	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	13	21822733439	13	21796918158	68.10	124876868	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	7323384792	4	7323384792	22.88	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	132	45299557	102	23701380	0.07	0	0	19990376	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	56088445	0	0		0	0	55866632	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	233	911510207	129	483970236	1.51	0	0	411937059	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0	0	0	<u>Annexure 9</u>
Total		386	32540897765	249	32005388622	100.00	124876868	47715075	487794067	